

Government of India
Ministry of Development of North Eastern Region

LOK SABHA

Unstarred Question No. 908

To be answered on

Wednesday, February 07, 2018/Magha 18, 1939 (Saka)

QUESTION

NERSDS

908. SHRI PREM DAS RAI:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the status of North East Road Sector Development Scheme (NERSDS);
- (b) whether the Detailed Project Report (DPR) has been finalized and if so, the steps taken by the Government to ensure completion of targets by March, 2018 as stated;
- (c) if not, the reasons for delay in the implementation of the scheme; and
- (d) the powers and autonomy of the North Eastern Council with regard to the implementation of the said scheme?

ANSWER

The Minister of State (Independent Charge) of the Ministry of Development of North Eastern Region
[Dr.Jitendra Singh]

(a) North East Road Sector Development Scheme was launched during the Financial Year 2015-16. Three (3) roads were identified and entrusted to National Highways & Infrastructure Development Corporation Limited (NHIDCL) for implementation. The scheme has already been taken up for extension beyond March, 2017 till March, 2020.

(b) & (c) The Detailed Project Report (DPR) for the three roads was finalized before taking up the work. The works have since been awarded and are at different stages of implementation.

(d) The scheme was originally conceived and launched in the Ministry of DoNER during 2015-16 and then transferred to North Eastern Council during 2016-17 for implementation. The Inter-Ministerial Committee has been reconstituted under the Chairmanship of Secretary, North Eastern Council (NEC) for screening, appraisal, sanction and monitoring of the works under the scheme. NEC has been authorized to operate the budget head of NERSDS.
